

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No. 946 of 2020

Ramanand Yadav ... Petitioner
 -V e r s u s- ...
The State of Jharkhand & Anr. Opposite Parties
 ...

Coram: HON'BLE MR. JUSTICE AMITAV K. GUPTA

 ...
For the Petitioner : Ms. Rashmi Kumar, Advocate.
For the State : Mr. Sunil Kumar Dubey, APP.
 ...

04/26.03.2021

1. Learned counsel for the petitioner submits that she has removed the defects, as pointed out by the office.
2. Learned A.P.P. is present.
3. Heard. Office to check and verify and if the defects, as pointed out by the office are removed, then office to list the revision under the appropriate heading.

(AMITAV K. GUPTA, J.)